

>

Title : Introduction of the Indian Trusts (Amendment) Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill further to amend the Indian Trusts Act, 1882.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Trusts Act, 1882. "

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce the Bill.

...(Interruptions)

* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 3.8.09

** Introduced with the recommendation of the President.